

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
ORIGINAL APPLICATION NO. 187/2025**

IN THE MATTER OF:

SUO MOTU (based on the news in The New Indian Express News Paper Dt: 29.07.2025 **“472 acres of lake land encroached in Bangalore.**

Versus

BBMP

...RESPONDENTS

Through Chief Commissioner,
Bangalore & Ors

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Filed by



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Date: 10.12.2025

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**ENCROACHMENT REPORT ON BEHALF OF RESPONDENT NO. 4
(BANGALORE DEVELOPMENT AUTHORITY)**

MOST RESPECTFULLY SHOWETH:

1. The present report is being filed to bring on record the
Encroachment of lakes Property & its Present status. BDA is the
stakeholder of only 4 lakes listed below: -

- a) Varthur Lake.
- b) Bellandur Lake.
- c) Chikkabanavara Lake.
- d) Kommagatta Lake

Shanisharajamegh
ಅಭಿಯಂತರ ಸಹಸ್ಯರು
ಬೆಂಗಳೂರು ಅಭಿವೃದ್ಧಿ ಪ್ರಾಧಿಕಾರ
ಬೆಂಗಳೂರು

2. **Re: Varthur Lake (Bangalore East Taluk):** It is submitted that as on 10.12.2025, The extent of the lake is 439A 34G completely remains as lake property and there is no Encroachment found, it is fenced all along the lake's perimeter. Further it is also reported that the Rejuvenation of Varthur Lake has been completed i.e. desilting and Wetland Formation at main inlet. A Letter has been addressed to the Government to issue directions to transfer the lake to BBMP Lakes Department for further maintenance work.
3. **Re: Bellandur Lake (Bangalore East Taluk):** It is submitted that as on 10.12.2025, the extent of the lake is 916A 17G out of which 4A 20G is encroached by Ambedkar Nagar Slum Dwellers and they have filled WP 50953/2019 which is still pending in the Hon'ble High Court of Karnataka. Action will be taken as per the orders of the Hon'ble High Court of Karnataka. Except Encroached area it is fenced all along the lake's perimeter.
- Further it is also submitted that the Rejuvenation of Bellandur Lake is in progress. So far, 70 % of de-silting and 30% of Wetland formation at Main inlet and HAL inlet has been completed. Now the work is in progress.
4. **Re: Chikkabanavara Lake (Bangalore North Taluk):** It is submitted that as on 10.12.2025, the extent of the lake is 105A 15G out of which 1A 18G is found encroached. A letter has been

Shankarajamesh
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ಬೆಂಗಳೂರು

addressed to the Tahasildar North taluk to carry out the Survey work, to demarcate the Lake Boundary and for removal of encroachment. Except Encroached area, it is fenced all along the lake's perimeter.

Further it is also submitted that the Rejuvenation of Chikkabanavara Lake has been taken up and completed.

5. **Re: Kommagatta Lake (Bangalore North Taluk):** It is submitted that as on 10.12.2025, the extent of the lake is 37A 5G. There is no Encroachment found and it is completely fenced all along the lake's perimeter.
6. The above information is hence placed on record for this Hon'ble Tribunal's consideration.

ShanSharaJamekh

Engineer Member
Bangalore Development Authority
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